

NOTICE

As directed, kindly take notice that Hon'ble Mr. Justice Ashok Kumar Pandey will take up the following case today i.e. on 24th August, 2026 at 2:15 P.M. in Court No.315 (Cent. Building).

FOR ADMISSION

1. CR. MISC./60534/2026
103(1),109(1),3(5 R.BAIL-1

1 RAMKISHOR YADAV
VS THE STATE OF BIHAR

ADESH RAJ
MD FAIZ IMAM
SWARNIMA

JITENDRA KUMAR SINGH

Patna High Court
Dated, 24th August, 2026

By order of Hon'ble Court

Sd/-
(Pranaw Shankar)
Joint Registrar (List)

Copy Received By:-

- (i) A.G. Office
- (ii) Bar Association
- (iii) Advocates Association
- (iv) Lawyers Association
- (v) A.S.G.